

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

DATE OF HEARING: 23.4.2019

Petition No. 72/MP/2019

Subject : Petition for approval of Performance Linked Incentive for NLDC for the financial year 2017-18 with reference to NLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : National Load Despatch Centre (NLDC)

Respondents : Uttar Pradesh Power Corporation Limited and Others

Petition No. 79/MP/2019

Subject : Petition for approval of Performance Linked Incentive for NRLDC for the financial year 2017-18 with reference to NRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Northern Regional Load Despatch Centre (NRLDC)

Respondents : Uttar Pradesh Power Corporation Limited and Others

Petition No. 91/MP/2019

Subject : Petition for approval of Performance Linked Incentive for SRLDC for the financial year 2017-18 with reference to SRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Southern Regional Load Despatch Centre (SRLDC)

Respondents : APTRANSCO and Others

Petition No. 92/MP/2019

Subject : Petition for approval of Performance Linked Incentive for WRLDC for the financial year 2017-18 with reference to WRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Western Region Load Despatch Centre (WRLDC)

Respondents : MSEDCL and Others

Petition No. 98/MP/2019

Subject : Petition for approval of Performance Linked Incentive for ERLDC for the financial year 2017-18 with reference to ERLDC Charges for the control period 1.4.2014 to 31.3.2019.



Petitioner : Eastern Regional Load Despatch Centre (ERLDC)
Respondents : Bihar State Power Holding Company Limited and Others

Petition No. 99/MP/2019

Subject : Petition for approval of Performance Linked Incentive for NERLDC for the financial year 2017-18 with reference to NERLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : North Eastern Regional Load Despatch Centre (NERLDC)

Respondents : APDCL and Others

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Ashok Rajan, NLDC
Ms. Himani Dutta, NLDC
Shri S.R. Narsimhan, NLDC
Shri Rakesh Kumar, NLDC
Shri Venkateshan M., NLDC
Shri Aditya Prasad Das, NLDC
Shri Manas Das, NLDC
Shri M.K. Agrawal, NLDC

Record of Proceedings

The representative of the Petitioners submitted that the present Petitions have been filed for approval of Performance Linked Incentive for the financial year 2017-18 for the control period 1.4.2014 to 31.3.2019. The representative of the Petitioners further submitted that the copies of the Petitions have already been served on the Respondents.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the representative of the Petitioners, the Commission directed the Petitioners to explain the procedure for measurement of parameter of "Availability of SCADA", on or before 3.5.2019.
4. Subject to above, the Commission reserved order in the Petitions.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**